## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM  PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
PETITION NUMBER	THE PETITIONER(S) : Travancore Solvents & Oils  THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Priyadardin; N Akhil Jain Keesti For 1.K.Bhuskar	Connel Jor 5th appoint	A STATE OF THE STA
K-haw Tham Kumes	Counsel for R;	Athiber
Hari Prashanth for Anil Wair	Councel 12,123, R4216	Jan'
Leepa · M for B. Dhanaraj	Coursel for Artitioners	Deepall

## **ORDER**

Counsel for petitioner present. Counsel representing R1, counsel for R2 to R4 & R5 and counsel for R5 are present. Counsel for R5 stated that counsel for petitioner has filed a reply to the application filed by them for deleting R5 from the array of parties. She sought sometime for seeking instructions in this regard. Counsel for R1 prayed time for giving reply to the rejoinder filed by the petitioner. Time enlarged at request. Put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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